

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 8/59/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M.M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 8.08.2016

NAME OF THE COMPANY: Ms. Adesh Kaur
V/s.

M/s. Eicher Motors Ltd. & ORS.

SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	S.M. SUNDARAM	Advocate	Petitioner	S.M. Sundaram
2.	ADESH KAUR,	Petitioner	self.	
3.	Sahil Khanna	Advocate	Respondent No. 3	Sahil Khanna
4.	Joel	Advocate	R-1	Joel
5.	Akshay Datta	Advocate	"	

ORDER

On the joint request made by Counsel for the parties, the hearing is deferred to 26th
August 2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)

Dated 8th Aug 2016
(A.K.Arora)